

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2594**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

ANTI-NATIONAL SLOGANS

**2594. SHRI M. RAJA MOHAN REDDY:
SHRI ASHWINI KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

((a) whether raising anti-national slogans and glorifying and praising terrorists in public are considered as punishable acts;

(b) if so, the details thereof and the number of such cases that have come to the notice of the Government during the last three years and the current year, State-wise;

(c) if not, whether the Government proposes to include such incidents in the relevant Acts; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHI CHAUDHARY)**

(a) to (b): Yes Madam, raising anti-national slogans and glorifying and praising terrorists in public are punishable acts under the Indian Penal Code. Since, Police and public order being State Subject, no such data are maintained by the Central Government. However, the National Crime Records Bureau has started collecting data on cases registered under Section 124A since 2014. As summarized in annexure, a total number of 47 cases were registered in the year 2014.

(c) to (d): Does not arise in view of para (a) and (b) above.

ANEXURE**LS.US.Q.NO. 2594 FOR 10.05.20416**

S.NO.	State/UT	Cases Reported	Cases Charge sheeted	Persons Arrested	Persons Charge Sheeted	Persons Convicted	
1	Andhra Pradesh	1	0	0	0	0	
2	Arunachal Pradesh	0	0	0	0	0	
3	Assam	1	1	1	1	0	
4	Bihar	16	0	28	0	0	
5	Chhattisgarh	1	1	1	1	0	
6	Goa	0	0	0	0	0	
7	Gujarat	0	0	0	0	0	
8	Haryana	0	0	0	0	0	
9	Himachal Pradesh	1	0	2	0	0	
10	Jammu & Kashmir	0	0	0	0	0	
11	Jharkhand	18	10	18	10	1	
12	Karnataka	0	0	0	0	0	
13	Kerala	5	0	4	0	0	
14	Madhya Pradesh	0	0	0	0	0	
15	Maharashtra	0	0	0	0	0	
16	Manipur	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	
20	Odisha	2	2	4	4	0	
21	Punjab	0	0	0	0	0	
22	Rajasthan	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	
25	Telangana	0	0	0	0	0	
26	Tripura	0	0	0	0	0	
27	Uttar Pradesh	0	0	0	0	0	
28	Uttarakhand	0	0	0	0	0	
29	West Bengal	2	0	0	0	0	
TOTAL STATE(S)		47	14	58	16	1	
30	A & N Islands	0	0	0	0	0	
31	Chandigarh	0	0	0	0	0	
32	D&N Haveli	0	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	
34	Delhi	0	0	0	0	0	
35	Lakshadweep	0	0	0	0	0	
36	Puducherry	0	0	0	0	0	
TOTAL UT(S)		0	0	0	0	0	
TOTAL (ALL INDIA)		47	14	58	16	1	
